

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No 4 In Civil Appeal No.2121/2001

HANS RAJ AGARWAL & ANR.

Appellant (s)

VERSUS

CHIEF COMMNR. OF INCOME TAX & ORS.  
( With Appln(s). for directions )'  
( With Office Report )

Respondent (s)

Date : 18/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s)

Mr. Joseph Vellapally, Sr.Adv.  
Mr. G. Ramakrishna Prasad, Adv.  
Mohd. Wasay Khan, Adv.  
For Mr. S. Udaya Kumar Sagar, Adv.

For Respondent (s)

Mr. Avadh Bihari Rohtagi, Sr.Adv.  
Mr. SS Rana, Adv.  
Mr. B. Rana, Adv.  
Mr. Vikrant Rana, Adv.  
M/s S.S. Rana & Co., Adv.  
  
Mr. S. Ganesh, Sr.Adv.  
Mr. Rajiv Tyagi, Adv.  
Mr. B.V. Balaram Das, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

Both sides agree as on today the condition of the land is the one reflected in the photograph shown at page 209 of the paper book. The said condition shall be maintained till the disposal of this appeal.

I.A. is disposed of.

.SP1

Hemalatha

(HK Bhatia)  
Court Master